

**COURT-I**  
**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY**  
**(Appellate Jurisdiction)**

**Appeal No. 288 of 2019**

**Dated : 22<sup>nd</sup> August, 2019**

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson**  
**Hon'ble Mr. Ravindra Kumar Verma, Technical Member**

**In the matter of:**

<b>Arvind Costsyn (India) Ltd.</b>	<b>...Appellant(s)</b>
<b>Vs.</b>	
<b>Maharashtra State Electricity Distribution Company Ltd. &amp; Ors.</b>	<b>...Respondent(s)</b>

Counsel for the Appellant : Mr. Anand K. Ganesan  
Ms. Swapna Seshadri  
Ms. Ritu Apoorva

Counsel for the Respondent(s) :

**ORDER**

Admit.

Issue notice. Dasti, in addition, is permitted.

List the matter on **24.09.2019.**

**(Ravindra Kumar Verma)**  
**Technical Member**  
*mk/mkj*

**(Justice Manjula Chellur)**  
**Chairperson**